

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-129
IB-412(ND)/2021

IN THE MATTER OF:

M/s. State Bank Of India

....PETITIONER

Vs.

Archana Aggarwal

....RESPONDENT

SECTION

U/s 95

Order delivered on 17.08.2021

CORAM:

SHRI P.S.N PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Ankur Mittal, Ms. Aishwarya Pandey, Mr. Meera Murali,
Advocates


For the Respondent

:

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 19.08.2021.


(Madhu Narula)
Court Officer